



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

Hearing by Video Conferencing

O.A. No.063/00401/2020

Chandigarh, this the 19th of August, 2020

**HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MS. AJANTA DAYALAN, MEMBER (A)**

Yashpal Jamwal (HRMS No. 201000224) son of Sh. Sunil Kumar, age 31 years, presently working as Junior Telecom Officer, Office of Sub Divisional Officer (T) Sarkaghat, District Mandi, H.P. - 175024

....Applicant

(BY: Mr. Shailendra Sharma, Advocate)

Versus

1. Bharat Sanchar Nigam Limited, Corporate Office (P Branch), 4th floor, Bharat Sanchar Bhawan, Janpath, New Delhi – 110001 through its Chairman-cum-Managing Director.
2. Chief General Manager, H.P. Telecom Circle, BSNL Shimla- Block No. 11, SDA Complex Kasumpti, Shimla – 171009.
3. The General Manager Telecom District, Mandi, H.P. – 175001.

... .Respondents

(BY: Mr. D.R. Sharma, Advocate)

O R D E R(Oral)

SANJEEV KAUSHIK, MEMBER (J):

1. Learned counsel for the applicant prayed that the applicant be allowed to withdraw the O.A.



2. Prayer is not opposed by learned counsel for the respondents.
3. Dismissed as withdrawn accordingly.

(AJANTA DAYALAN)
MEMBER (A)

(SANJEEV KAUSHIK)
Member (J)

Place: Chandigarh
Dated: 20.08.2020

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